

NOTICE

Date of Publication :17-Mar-2021 Last Date: 31-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 31-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 29-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-202101273	Clayderman & co.	3600-2013 (Record Dept.)	200
2	U-202101491	Ramdas P Hake Patil Adv	1048-2018 (28)	50
3	U-202101528	Jaikumar N. Shiradhonkar	2798-2012 (Record Dept.)	1000
4	U-202101585	Prajot H. Jaggi	4658-2009 (26)	500
5	U-202101586	Prajot H. Jaggi	4668-2009 (26)	500
6	U-202101590	Prajot H. Jaggi	4669-2009 (27)	500
7	O-201801289	Shri. P. K. Pandit (Government Pleader) Adv For Defendants	2597-2008 (Record Dept.)	20
8	O-202100212	Adv Mandakini Sinh	8491-1993 (12)	60
9	O-202100213	Adv Mandakini Sinh	8491-1993 (12)	60
10	O-202100368	Adv. Girish B. Kedia	391-2020-COMMERCIAL SUIT (32)	100
11	O-202100499	Adv. Neeta T. Gaikwad	154-2014 (2)	2500
12	O-202100556	Maneksha & Sethna	7706-1985 (4)	22